

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 327 OF 2016

Dated: 1st November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Transmission Co. Ltd.	Appellant(s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma
Mr. D.K.D (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

js/kt